

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 268 OF 2020

Sociedade Patriotica Dos Baldios Das
Novas Conquistas Petitioner

V e r s u s

State of Goa & Ors. Respondents

Mr. A. F. Diniz, Senior Advocate with Mr. Ryan Menezes, Mr. Nigel Fernandes and Ms. Gina Almeida, Advocates for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 1 to 4.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 13th October, 2020

P.C.

1. Heard Mr. Diniz, learned Senior Advocate for the Petitioner.
2. Issue notice to the respondents returnable on 21.10.2020.
3. In addition to the usual mode of service, private service is permitted.

4. Ms. Maria Correia, learned Additional Government Advocate, waives service on behalf of respondent nos.1 to 4.

M. S. JAWALKAR

M. S. SONAK, J.

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